

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4903
TO BE ANSWERED ON 16TH DECEMBER,**

LOP TO MEDICAL COLLEGES

4903. SHRI N.K. PREMACHANDRAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of Letter of Permission (LOP) given to new Medical Colleges for admission during 2016-17, State/UT-wise including Kerala;
- (b) whether the Government has received application from the State of Kerala seeking permission for admission to the certain Government Medical Colleges in Kerala; and
- (c) if so, the details thereof and the action taken by the Government thereon?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a): Details are given in the **Annexure**.

(b) & (c): Two applications for establishment of new medical colleges and five applications seeking renewal permission in respect of existing medical colleges were received from the State of Kerala for the academic year 2016-17.

The proposals for establishment of new medical colleges were disapproved on the recommendation of MCI and renewal permission was granted to only 4 colleges.

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Annexure

Letter of Permission (LOP) given to new Medical Colleges for admission during 2016-17, State/UT wise		
Sl. No.	State	Number of Colleges
1	Rajasthan	3
2	Kerala	3
3	Tamil Nadu	3
4	Madhya Pradesh	5
5	Haryana	2
6	Chhattisgarh	3
7	Karnataka	6
8	Telangana	4
9	Andhra Pradesh	5
10	Uttar Pradesh	9
11	West Bengal	1
12	Uttarakhand	2
13	Delhi	1
14	Gujarat	1
15	Himachal Pradesh	1
16	Maharashtra	2
	Total	51